NATIONAL COMPANY LAW TRIBUNAL <u>PRINCIPAL BENCH</u> <u>NEW DELHI</u>

C.P NO. 43(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR (Hon'ble President)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY: Central Bank of India

V/s.

Surya Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: 237(b)

S.NO. NAME DESIGNATION	REPRESENTATION		SIGNATURE
Jaswinder Sugh	ha	Petilion	Sawmel
ABHISHEKMISHRA Zorawan Singh	ZAD JT2T Order	for kespo	vdert A

Learned counsel for the petitioner states that on account of his illness, he was not able to file the rejoinder as per the order dated 29-8-2016. He has applied for condonation of delay in filing the rejoinder and has requested that the rejoinder be taken on record.

2. A copy of the rejoinder has been handed over to the counsel for the respondents in the Court today and the same has also been filed. On account of his illness, the learned counsel for the petitioner requests for some time to address the arguments.

List on 03.11.2016.

ΠΠΗ (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26.9.2016 (P.K. Sud)